## GOVERNMENT OF INDIA MINISTRY OF POWER

# LOK SABHA UNSTARRED QUESTION NO.1605 TO BE ANSWERED ON 26.07.2018

### PENDING PAYMENTS TO COAL INDIA LIMITED

#### 1605. SHRI DEEPENDER SINGH HOODA:

Will the Minister of POWER be pleased to state:

- (a) whether payment is pending towards Coal India Limited (CIL) by many States which is adversely affecting the supply of coal to the State owned power utilities;
- (b) if so, the details thereof; and
- (c) if not, the reasons for critical/super critical low coal stock available to the State owned power utilities in Haryana?

#### ANSWER

# THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND NEW & RENEWABLE ENERGY

(SHRI R. K. SINGH)

(a) to (c): The State/Central Generating companies (Gencos) make regular payments to Coal India Limited against the coal supplied to them. The pending dues are also cleared by the Gencos from time to time. As reported by Haryana Power Generation Corporation Limited (HPGCL), they have never defaulted in payment to coal companies for supply of coal.

During the current year, the supply of coal to HPGCL was 76% of prorate Annual Contracted Quantity (ACQ).

The status of coal stock in the power plants of HPGCL is given at Annexure.

The coal consumption has increased due to high electricity demand. During June 2018, the growth in Electricity peak demand met was around 11.1%. Ministry of Coal, Ministry of Power, Railways and Coal India Limited are making efforts to improve availability of coal to all power plants including the power plants of Haryana Power Generation Corporation Limited.

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## **ANNEXURE**

# ANNEX REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 1605 TO BE ANSWERED IN THE LOK SABHA ON 26.07.2018.

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# Coal supply status of HPGCL power plants as on 22.07.2018:

SI. No.	Name of the power plant	Actual Stock in 000'tonnes	Actual Stock in days
1	Panipat TPS	36.03	4
2	Rajiv Gandhi TPS	53.35	5
3	Yamuna Nagar TPS	20.29	2

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